

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No.298 of 1998

Jabalpur, this the 3rd day of February, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. R.K. Upadhyaya- Member (Admnv.)

Mangloo S/o Kartik, aged about 66 years,
last employed as Key man under the
CPWI/SE Rly./Tilda, District Raipur (MP)
R/o Village and post Hathbandh
Distt.-Raipur (MP)

-APPLICANT

(By Advocate- None)

Versus

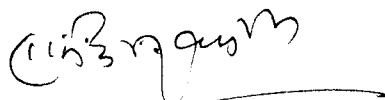
1. Union of India, represented through
the General Manager, S.E. Railway,
Garden Reach, Calcutta-43.
2. Divisional Railway Manager,
S.E. Railway, Bilaspur (MP)
3. Assistant Engineer-I, S.E. Rly.,
Raipur (M.P.)

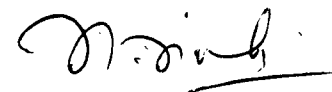
-RESPONDENTS

(By Advocate- Mr. S.P. Sinha for
Mr. S.K. Mukherjee)

ORDER (ORAL)

Earlier ^{also} nobody was present on behalf of the
applicant, and no one even after issuing the notice to
the applicant. Today also nobody is present on behalf of
the applicant. It appears that the applicant has no
interest in prosecuting this case. Accordingly, this O.A.
is dismissed for non-prosecution.

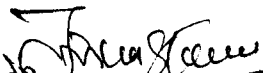

(R.K. Upadhyaya)
Member (Admnv.)


(N.N. Singh)
Vice Chairman

....

पृष्ठान्त सं ओ/न्या..... जयपुर, दि.....

- (1) सचिव, उ. प्र. मंत्रालय, जयपुर
- (2) जयपुर, उ. प्र. मंत्रालय, जयपुर
- (3) जयपुर, उ. प्र. मंत्रालय, जयपुर
- (4) जयपुर, उ. प्र. मंत्रालय, जयपुर



Issued
2-03

(1)

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE TRIBUNALS
ACT, 1985.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR.

Case No. 298 of 1998.

Mangloo. S/o. Kartik. A P P L I C A N T.

Versus.

Union of India and others..... R E S P O N D E N T S.

I N D E X.

S. No.	Description of documents relied upon.	Annexure No.	Page No.
1.	Application.	-	1 to 7
2.	Judgement of Hon'ble CAT/JBP in O.A. 106 of 1991, decided on 7-12-95.	Annexure-A/1.	8 to 9
3.	Notice for demand of justice, dated 10-3-96.	Annexure-A/2.	10 to 11
4.	Sr.DPO/BSP's Memorandum dt: 11-7-96.	Annexure-A/3.	11 to 12
5.	Sr.AEN-I-Raipur's Memorandum dated: 17-7-96.	Annexure-A/4.	12 to 13
6.	Representation dt:11-12-96.	Annexure-A/5.	14 to 15
7.	AEN-I-Raipur's letter dt:26-8-97.	Annexure-A/6.	15 to 16
8.	Notice for demand of justice, dt: 28-9-97.	Annexure-A/7.	16 to 17

Signature of the Applicant.

For use in Tribunal's Office.

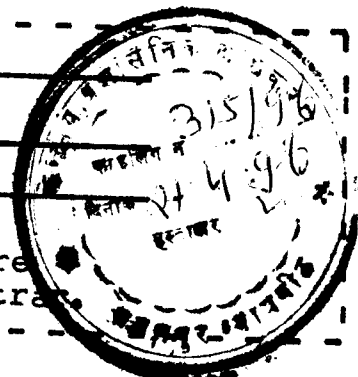
Date of filing.

or

Date of receipt by post:

Registration No.

Signature
for Registrar



Contd..P/2.....

Presented by Sr. D. S. Singh
by Sr. D. S. Singh
Presented by Sr. D. S. Singh
Time.....